

**Central Administrative Tribunal
Principal Bench**

OA No.3855/2017

New Delhi, this the 13th day of August, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Raj Kumar Welacha
S/o Shri Ganesh Dass
R/o H. No.424, Sector-14,
Sonepat, Haryana.

Also at :
D-3, Suraj Mal Vihar
Near Karkardooma,
Delhi-92. Applicant.

(None is present)

Versus

1. North Municipal Corporation of Delhi
Through its Commissioner
NDMC, 4th Floor, Dr. S. P. M. Civic Center
Minto Road,
New Delhi 110 002.

2. Director Personnel (CED)
N.D.M.C. 13th Floor,
Dr. S. P. M. Civic Center
Minto Road,
New Delhi 110 002.

3. The Chairman
Union Public Service Commission
Dholpur House, Shahjahan Road,
New Delhi 110 069.

4. NCT of Delhi
Through its Chief Secretary
Secretariat, IP Estate,
New Delhi. Respondents.

(By Advocates : Shri Amit Sinha for respondent Nos.1 & 2.
Shri R. V. Sinha for respondent No.3.)

: O R D E R (ORAL) :**Justice L. Narasimha Reddy, Chairman:**

On 30.05.2018, it was brought to the notice of the Tribunal that the sole applicant died. Obviously, with a view to enable the legal representatives of the applicant to come on record, time was granted to file application. However, the record discloses that no such application is filed. Hence, the OA is dismissed as abated.

**(Pradeep Kumar)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/pj/